National Company Law Tribunal

Allahabad Bench

CP NO. 100/ND/2013.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH

NAME OF THE COMPANY: Proview Risabh Infra Pud. Ud.

SECTION OF THE COMPANIES ACT/ I & B CODE: 397/398 of Companies Ad, 195,

SL. NO. Name Designation Representation Signature

1. MR. AKUNI SAXENA ADV (Res. 1, 2 2. Mc. NALIMI ADV (Amiles) & Water

C.P. No.100/ND/2013

None for the petitioner. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent is present. He informs that settlement talks are still going on. Hence, the matter is listed for reporting settlement or for hearing.

The matter to be listed on 20th February, 2018.

Date: 22/01/2018

Typed by Jyoti (Stenographer)

H.P. Chaturvedi, Member(Judicial)